

Changes in Tariff Items under RoDTEP Schedule 4R and 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act

Annexure-A					
Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	03061910	Krill	kg	3.00%	42.00
2	03061990	Other	kg	3.00%	42.00
3	08029910	Pecan Nuts	kg	2.40%	11.90
4	08029990	Other	kg	2.40%	11.90
5	08104010	Cranberries	kg	2.40%	2.20
6	08104020	Blueberries	kg	2.40%	2.20
7	08104090	Other	kg	2.40%	2.20
8	08119011	Cranberries	kg	2.40%	4.80
9	08119012	Blueberries	kg	2.40%	4.80
10	08119019	Other	kg	2.40%	4.80
11	08119091	Cranberries	kg	2.40%	4.80
12	08119092	Blueberries	kg	2.40%	4.80
13	08119099	Other	kg	2.40%	4.80
14	08134030	Cranberries	kg	2.40%	4.70
15	08134040	Blueberries	kg	2.40%	4.70
16	12079950	Shea nuts	kg	0.90%	
17	13021921	Of Withania somnifera	kg	1.00%	
18	13021922	Of Bacopa monnieri	kg	1.00%	
19	13021923	Of Berberis aristata	kg	1.00%	
20	13021924	Of Boswellia serrata	kg	1.00%	
21	13021925	Of Emblica officinalis	kg	1.00%	
22	13021926	Of Ocimum sanctum	kg	1.00%	
23	13021927	Of Capsicum annuum	kg	1.00%	
24	13021928	Of Phaseolus vulgaris	kg	1.00%	
25	13021931	Of Piper nigrum	kg	1.00%	
26	13021932	Of Pterocarpus marsupium	kg	1.00%	
27	13021933	Of Punica granatum	kg	1.00%	
28	13021934	Of Salacia reticulata	kg	1.00%	
29	13021935	Of Tagetes erecta	kg	1.00%	
30	13021936	Of Terminalia bellirica	kg	1.00%	
31	13021937	Of Curcuma longa	kg	1.00%	
32	13021938	Of Zingiber officinale	kg	1.00%	
33	13021939	Other	kg	1.00%	
34	13021950	Cashew shell liquid (CNSL), crude	kg	0.50%	

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Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
35	13021960	Purified and distilled CNSL (Cardanol)	kg	0.50%	
36	20089310	Cranberries (Vaccinium macrocarpon, Vaccinium oxycoccos)	kg	1.30%	
37	20089390	Other	kg	1.30%	
38	20089915	Blueberries	kg	1.30%	
39	20089995	Blueberries	kg	1.30%	
40	21069051	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.90%	
41	21069059	Other	kg	0.90%	
42	22029921	Cranberry products	l	0.50%	
43	22029929	Other	l	0.50%	
44	22029931	Cranberry products	l	0.50%	
45	22029939	Other	l	0.50%	
46	22029991	Cranberry products	l	0.50%	
47	22029999	Other	l	0.50%	
48	28419010	Ammonium metavanadate	kg	0.80%	
49	28419090	Other	kg	0.80%	
50	29159011	Acetyl chloride	kg	0.70%	
51	29159012	Propionyl chloride	kg	0.70%	
52	29159096	Triethyl orthoformate	kg	0.70%	
53	29163410	Phenylacetic acid	kg	0.70%	
54	29163490	Other	kg	0.70%	
55	29171921	Malonic acid	kg	0.70%	
56	29171922	Diethyl malonate	kg	0.70%	
57	29171929	Other	kg	0.70%	
58	29183070	Methyl alpha-phenylacetoacetate	kg	0.70%	
59	29189940	P-2-P methyl glycidic acid and its esters	kg	0.70%	
60	29221930	DL-2 Aminobutanol	kg	0.70%	
61	29224310	Anthranilic acid	kg	0.70%	
62	29224390	Other	kg	0.70%	
63	29242991	Alpha-phenylacetoacetamide	kg	0.70%	
64	29242999	Other	kg	0.70%	
65	29270020	Azobisisobutyronitrile (AIBN)	kg	0.70%	

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Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
66	29322040	Gibberellic acid	kg	0.70%	
67	29322050	Aceto butyrolactone	kg	0.70%	
68	29329930	Artemisinin	kg	0.70%	
69	29329940	3,4-MDP-2-P methyl glycidic acid	kg	0.70%	
70	29329950	3,4-MDP-2-P methyl glycidate	kg	0.70%	
71	29333220	Piperidine	kg	0.70%	
72	29333230	Mepiquate chloride	kg	0.70%	
73	29333970	4-Piperidone	kg	0.80%	
74	29333980	1-Boc-4-piperidone	kg	0.80%	
75	29333991	Norfentanyl	kg	0.80%	
76	29333999	Other	kg	0.80%	
77	29349950	Thymidine	kg	0.80%	
78	29394110	Ephedrine	kg	1.40%	
79	29394190	Other	kg	1.40%	
80	29394210	Pseudoephedrine (INN)	kg	1.40%	
81	29394290	Other	kg	1.40%	
82	29394410	Norephedrine	kg	1.00%	
83	29394490	Other	kg	1.00%	
84	29396310	Lysergic acid	kg	0.70%	
85	29396390	Other	kg	0.70%	
86	33021011	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.70%	
87	33021019	Other	kg	0.70%	
88	33021091	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.70%	
89	33021099	Other	kg	0.70%	
90	39232991	Biodegradable	kg	0.90%	
91	39232999	Other	kg	0.90%	
92	41041110	Wet blues	kg	0.50%	
93	41041190	Other	kg	0.50%	
94	41041910	Wet blues	kg	0.50%	
95	41041990	Other	kg	0.50%	
96	41051010	Wet blues	kg	0.50%	

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Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
97	41051090	Other	kg	0.50%	
98	41062110	Wet blues	kg	0.50%	
99	41062190	Other	kg	0.50%	
100	41063110	Wet blues	kg	0.50%	
101	41063190	Other	kg	0.50%	
102	41069110	Wet blues	kg	0.50%	
103	41069190	Other	kg	0.50%	
104	48239040	Kites	kg	1.00%	
105	73051131	Clad, plated or coated	kg	0.90%	
106	73051139	Other	kg	0.90%	
107	73051141	Clad, plated or coated	kg	0.90%	
108	73051149	Other	kg	0.90%	
109	73051231	Clad, plated or coated	kg	0.90%	
110	73051239	Other	kg	0.90%	
111	73051241	Clad, plated or coated	kg	0.90%	
112	73051249	Other	kg	0.90%	
113	73051931	Clad, plated or coated	kg	1.00%	
114	73051939	Other	kg	1.00%	
115	73051941	Clad, plated or coated	kg	1.00%	
116	73051949	Other	kg	1.00%	
117	73053111	Of iron	kg	1.00%	
118	73053119	Other	kg	1.00%	
119	73053121	Clad, plated or coated	kg	1.00%	
120	73053129	Other	kg	1.00%	
121	73053131	Clad, plated or coated	kg	1.00%	
122	73053139	Other	kg	1.00%	
123	73053911	Of iron	kg	1.00%	
124	73053919	Other	kg	1.00%	
125	73053921	Clad, plated or coated	kg	1.00%	
126	73053929	Other	kg	1.00%	
127	73053931	Clad, plated or coated	kg	1.00%	
128	73053939	Other	kg	1.00%	
129	73061931	Clad, plated or coated	kg	0.90%	
130	73061939	Other	kg	0.90%	
131	73061941	Clad, plated or coated	kg	0.90%	
132	73061949	Other	kg	0.90%	

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Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
133	81019920	Bars and rods, other than those obtained simply by sintering, profiles, plates, sheets, strip and foil	kg	0.50%	
134	84159010	Separately presented indoor units or outdoor units for split-system air conditioning machines	u	0.50%	
135	84159090	Other	kg	0.50%	
136	84219910	Reverse Osmosis (RO) membrane element for household type filters	u	0.90%	
137	84219990	Other	u	0.90%	
138	85079020	Battery separators	kg	0.70%	
139	85291093	Other, for apparatus of headings 8525 to 8527	u	0.70%	
140	85299030	Other, for apparatus of headings 8525 to 8527	u	0.70%	
141	86090010	Refrigerated containers	u	1.70%	
142	86090090	Other	u	1.70%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	03061910	Krill	kg	1.80%	25.20
2	03061990	Other	kg	1.80%	25.20
3	08029910	Pecan Nuts	kg	1.40%	
4	08029990	Other	kg	1.40%	
5	08104010	Cranberries	kg	1.40%	
6	08104020	Blueberries	kg	1.40%	
7	08104090	Other	kg	1.40%	
8	08119011	Cranberries	kg	1.40%	
9	08119012	Blueberries	kg	1.40%	
10	08119019	Other	kg	1.40%	
11	08119091	Cranberries	kg	1.40%	
12	08119092	Blueberries	kg	1.40%	
13	08119099	Other	kg	1.40%	
14	08134030	Cranberries	kg	1.40%	
15	08134040	Blueberries	kg	1.40%	
16	12079950	Shea nuts	kg	0.50%	
17	13021921	Of Withania somnifera	kg	1.00%	
18	13021922	Of Bacopa monnieri	kg	1.00%	
19	13021923	Of Berberis aristata	kg	1.00%	
20	13021924	Of Boswellia serrata	kg	1.00%	
21	13021925	Of Emblica officinalis	kg	1.00%	
22	13021926	Of Ocimum sanctum	kg	1.00%	
23	13021927	Of Capsicum annum	kg	1.00%	
24	13021928	Of Phaseolus vulgaris	kg	1.00%	
25	13021931	Of Piper nigrum	kg	1.00%	
26	13021932	Of Pterocarpus marsupium	kg	1.00%	
27	13021933	Of Punica granatum	kg	1.00%	
28	13021934	Of Salacia reticulata	kg	1.00%	
29	13021935	Of Tagetes erecta	kg	1.00%	
30	13021936	Of Terminalia bellirica	kg	1.00%	
31	13021937	Of Curcuma longa	kg	1.00%	
32	13021938	Of Zingiber officinale	kg	1.00%	
33	13021939	Other	kg	1.00%	
34	13021950	Cashew shell liquid (CNSL), crude	kg	0.30%	
35	13021960	Purified and distilled CNSL (Cardanol)	kg	0.30%	
36	20089310	Cranberries (Vaccinium macrocarpon, Vaccinium oxycoccus)	kg	0.80%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
37	20089390	Other	kg	0.80%	
38	20089915	Blueberries	kg	0.80%	
39	20089995	Blueberries	kg	0.80%	
40	21069051	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.50%	
41	21069059	Other	kg	0.50%	
42	22029921	Cranberry products	l	0.30%	
43	22029929	Other	l	0.30%	
44	22029931	Cranberry products	l	0.30%	
45	22029939	Other	l	0.30%	
46	22029991	Cranberry products	l	0.30%	
47	22029999	Other	l	0.30%	
48	28419010	Ammonium metavanadate	kg	0.50%	
49	28419090	Other	kg	0.50%	
50	29159011	Acetyl chloride	kg	0.40%	
51	29159012	Propionyl chloride	kg	0.40%	
52	29159096	Triethyl orthoformate	kg	0.40%	
53	29163410	Phenylacetic acid	kg	0.40%	
54	29163490	Other	kg	0.40%	
55	29171921	Malonic acid	kg	0.40%	
56	29171922	Diethyl malonate	kg	0.40%	
57	29171929	Other	kg	0.40%	
58	29183070	Methyl alpha-phenylacetoacetate	kg	0.40%	
59	29189940	P-2-P methyl glycidic acid and its esters	kg	0.40%	
60	29221930	DL-2 Aminobutanol	kg	0.40%	
61	29224310	Anthranilic acid	kg	0.40%	
62	29224390	Other	kg	0.40%	
63	29242991	Alpha-phenylacetoacetamide	kg	0.40%	
64	29242999	Other	kg	0.40%	
65	29270020	Azobisisobutyronitrile (AIBN)	kg	0.40%	
66	29322040	Gibberellic acid	kg	0.40%	
67	29322050	Aceto butyrolactone	kg	0.40%	
68	29329930	Artemisinin	kg	0.40%	
69	29329940	3,4-MDP-2-P methyl glycidic acid	kg	0.40%	
70	29329950	3,4-MDP-2-P methyl glycidate	kg	0.40%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
71	29333220	Piperidine	kg	0.40%	
72	29333230	Mepiquate chloride	kg	0.40%	
73	29333970	4-Piperidone	kg	0.50%	
74	29333980	1-Boc-4-piperidone	kg	0.50%	
75	29333991	Norfentanyl	kg	0.50%	
76	29333999	Other	kg	0.50%	
77	29349950	Thymidine	kg	0.50%	
78	29394110	Ephedrine	kg	0.80%	
79	29394190	Other	kg	0.80%	
80	29394210	Pseudoephedrine (INN)	kg	0.80%	
81	29394290	Other	kg	0.80%	
82	29394410	Norephedrine	kg	0.60%	
83	29394490	Other	kg	0.60%	
84	29396310	Lysergic acid	kg	0.40%	
85	29396390	Other	kg	0.40%	
86	33021011	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.40%	
87	33021019	Other	kg	0.40%	
88	33021091	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.40%	
89	33021099	Other	kg	0.40%	
90	39232991	Biodegradable	kg	0.50%	
91	39232999	Other	kg	0.50%	
92	41041110	Wet blues	kg	0.30%	
93	41041190	Other	kg	0.30%	
94	41041910	Wet blues	kg	0.30%	
95	41041990	Other	kg	0.30%	
96	41051010	Wet blues	kg	0.30%	
97	41051090	Other	kg	0.30%	
98	41062110	Wet blues	kg	0.30%	
99	41062190	Other	kg	0.30%	
100	41063110	Wet blues	kg	0.30%	
101	41063190	Other	kg	0.30%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
102	41069110	Wet blues	kg	0.30%	
103	41069190	Other	kg	0.30%	
104	48239040	Kites	kg	0.60%	
105	73051131	Clad, plated or coated	kg	0.50%	
106	73051139	Other	kg	0.50%	
107	73051141	Clad, plated or coated	kg	0.50%	
108	73051149	Other	kg	0.50%	
109	73051231	Clad, plated or coated	kg	0.50%	
110	73051239	Other	kg	0.50%	
111	73051241	Clad, plated or coated	kg	0.50%	
112	73051249	Other	kg	0.50%	
113	73051931	Clad, plated or coated	kg	0.60%	
114	73051939	Other	kg	0.60%	
115	73051941	Clad, plated or coated	kg	0.60%	
116	73051949	Other	kg	0.60%	
117	73053111	Of iron	kg	0.60%	
118	73053119	Other	kg	0.60%	
119	73053121	Clad, plated or coated	kg	0.60%	
120	73053129	Other	kg	0.60%	
121	73053131	Clad, plated or coated	kg	0.60%	
122	73053139	Other	kg	0.60%	
123	73053911	Of iron	kg	0.60%	
124	73053919	Other	kg	0.60%	
125	73053921	Clad, plated or coated	kg	0.60%	
126	73053929	Other	kg	0.60%	
127	73053931	Clad, plated or coated	kg	0.60%	
128	73053939	Other	kg	0.60%	
129	73061931	Clad, plated or coated	kg	0.50%	
130	73061939	Other	kg	0.50%	
131	73061941	Clad, plated or coated	kg	0.50%	
132	73061949	Other	kg	0.50%	
133	81019920	Bars and rods, other than those obtained simply by sintering, profiles, plates, sheets, strip and foil	kg	0.40%	
134	84159010	Separately presented indoor units or outdoor units for split-system air conditioning machines	u	0.30%	
135	84159090	Other	kg	0.30%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
136	84219910	Reverse Osmosis (RO) membrane element for household type filters	u	0.50%	
137	84219990	Other	u	0.50%	
138	85079020	Battery separators	kg	0.40%	
139	85291093	Other, for apparatus of headings 8525 to 8527	u	0.40%	
140	85299030	Other, for apparatus of headings 8525 to 8527	u	0.40%	
141	86090010	Refrigerated containers	u	1.00%	
142	86090090	Other	u	1.00%	

Annexure-C					
Changes in Tariff Items under RoDTEP Schedules 4R and 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	03061900	<i>Omitted</i>			
2	08029900	<i>Omitted</i>			
3	08104000	<i>Omitted</i>			
4	08119010	<i>Omitted</i>			
5	08119090	<i>Omitted</i>			
6	13021919	<i>Omitted</i>			
7	13021920	<i>Omitted</i>			
8	13021930	<i>Omitted</i>			
9	20089300	<i>Omitted</i>			
10	21069050	<i>Omitted</i>			
11	22029920	<i>Omitted</i>			
12	22029930	<i>Omitted</i>			
13	22029990	<i>Omitted</i>			
14	28419000	<i>Omitted</i>			
15	29051430	<i>Omitted</i>			
16	29159010	<i>Omitted</i>			
17	29163400	<i>Omitted</i>			
18	29171920	<i>Omitted</i>			
19	29224300	<i>Omitted</i>			
20	29242990	<i>Omitted</i>			
21	29333210	<i>Omitted</i>			
22	29333990	<i>Omitted</i>			
23	29394100	<i>Omitted</i>			
24	29394200	<i>Omitted</i>			
25	29394400	<i>Omitted</i>			
26	29396300	<i>Omitted</i>			
27	33021010	<i>Omitted</i>			
28	33021090	<i>Omitted</i>			
29	39232990	<i>Omitted</i>			
30	41041100	<i>Omitted</i>			
31	41041900	<i>Omitted</i>			
32	41051000	<i>Omitted</i>			
33	41062100	<i>Omitted</i>			
34	41063100	<i>Omitted</i>			
35	41069100	<i>Omitted</i>			
36	73051121	<i>Omitted</i>			
37	73051129	<i>Omitted</i>			

Annexure-C					
Changes in Tariff Items under RoDTEP Schedules 4R and 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
38	73051221	<i>Omitted</i>			
39	73051229	<i>Omitted</i>			
40	73051921	<i>Omitted</i>			
41	73051929	<i>Omitted</i>			
42	73053110	<i>Omitted</i>			
43	73053190	<i>Omitted</i>			
44	73053910	<i>Omitted</i>			
45	73053990	<i>Omitted</i>			
46	73061921	<i>Omitted</i>			
47	73061929	<i>Omitted</i>			
48	84159000	<i>Omitted</i>			
49	84219900	<i>Omitted</i>			
50	86090000	<i>Omitted</i>			

Annexure-D						
Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.						
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.						
Sr. No .	Tariff Item	Description of Goods (As per CTH)	Description of Goods (As per CTH) Changed w.e.f. 01.05.2026	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	29171970	Ethoxy methylene malonate, diethyl malonate	Ethoxy methylene malonate	Kg	0.70%	
2	29333700	N-Phenethyl-4-piperidone (NPP)	N-Phenethyl-4-piperidone (NPP)	Kg	0.70%	

Annexure-E						
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.						
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.						
Sr. No .	Tariff Item	Description of Goods (As per CTH)	Description of Goods (As per CTH) Changed w.e.f. 01.05.2026	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	29171970	Ethoxy methylene malonate, diethyl malonate	Ethoxy methylene malonate	Kg	0.40%	
2	29333700	N-Phenethyl-4-piperidone (NPP)	N-Phenethyl-4-piperidone (NPP)	Kg	0.40%	